

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 22

C.P.(IB)2956/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.09.2022**

NAME OF THE PARTIES: - **Vaishnavi Polyblends V/s Cisons Exports
Pvt Ltd**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Sections 9 of the IBC, 2016

ORDER

None present for the Parties when the matter is called out. In the interest of justice, stand over to 21.10.2022, under the caption "either for appearance or for passing dismissal order".

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare